

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 17.9.2015**

OA No.291/00444/2015 with MA No.291/00299/2015  
and MA No.291/00327/2015.

Mr. Amit Mathur, Counsel for the applicant.

Mr. Hawa Singh, Counsel for respondents.

Ld. Counsel for the applicant submits that the respondents have withdrawn the order of transfer of the applicant, therefore, the OA as well as MA has become infructuous.

In view of the submissions made by the applicant, the OA is dismissed having become infructuous.

  
(JUSTICE HARUN-UL-RASHID) ..  
JUDICIAL MEMBER

Adm/